

Defective Case Register from 2026-08-13 to 2026-08-13

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-CRLMP/24481/2026	SURYA NARAYAN MOHANTY	2026-08-13	23-NOMENCLATURE NOT CORRECTLY FURNISHED . 1. This case may be registered as CRLMC
2	D-CMP/37305/2026	BIJAYA KUMAR PARIDA 2	2026-08-13	Question of Maintainability
3	D-CRLMC/23698/2026	BHARAT BHUSAN ROUTRAY	2026-08-13	1. Present address of the Informant/Victim be redacted from F.I.R. copy
4	D-RVWPET/37500/2026	SOUMYA MISHRA	2026-08-13	1. Period of Delay 43 days delay. 2. i) District of op . no. 5 not mentioned in cause title.ii) Neat and legible copy of page no.42 59-62 82 86 87 90 91 93-100 102-104 108 109 111 114 117 are to be filed. iii) Page no 94 double filed.
5	D-BLAPL/24307/2026	RAJIB LOCHAN PATTNAIK	2026-08-13	i) Date of FIR, Occurrence, Arrest wrongly mentioned in date chart. II) Name of petitioner signed in v. nama does not tally with petition.
6	D-ABLAPL/24260/2026	ALOK KUMAR MOHAPATRA	2026-08-13	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Date not mentioned in the v.nama.Annexure be kept in envelop.
7	D-WP(C)/37204/2026	DILLIP KUMAR MOHANTY	2026-08-13	1.Receipt Showing Serv.copy To cg not Filed. 2.Receipt Showing Serv.copy To Vigilance not Filed
8	D-ABLAPL/24299/2026	ARUN KUMAR BEHERA	2026-08-13	1. Copy of F.I.R disclosing the name of Informant/Victim be kept in cover.
9	D-ABLAPL/24301/2026	BISHNU MOHAN MOHAPATRA	2026-08-13	20-VERNACULAR CERTIFICATE NOT FURNISHED.
10	D-WP(C)/35925/2026	DIPTI RANJAN MOHAPATRA	2026-08-13	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
11	D-WP(C)/35692/2026	ASHUTOSH KUARNR	2026-08-13	Page 19 not neat
12	D-WP(C)/37272/2026	SIDHARTHA SWAIN	2026-08-13	1. Page 30 not marked.
13	D-WP(C)/35690/2026	MRITUNJAY BANERJEE	2026-08-13	ANNEXURE-1 TO 3 NOT PAGE MARKED,NOT ANNEXURE MARKED and NOT PROPERLY SCANNED.
14	D-WP(C)/36297/2026	SIDHESWAR MALLIK	2026-08-13	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED

15	D-CMP/36741/2026	AMIYA BHUSAN DASH	2026-08-13	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
16	D-ABLAPL/24281/2026	SIDDHARTH PRASAD MISHRA	2026-08-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1.Paragraph no. not correctly furnished in the petition.2.Age and paragraph no. not correctly furnished in declaration
17	D-ABLAPL/24318/2026	ARUN KUMAR BEHERA	2026-08-13	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Annexure-1 kept in seal cover.
18	D-WP(C)/36316/2026	LINGARAJ SARANGI	2026-08-13	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Vakalatanama has been filed on behalf of 3 extra persons besides petitioner.
19	D-WP(C)/37325/2026	KUNAL KUMAR SWAIN	2026-08-13	Page 11 not available
20	D-WP(C)/36057/2026	ASISH KUMAR RAY	2026-08-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Paragraph no. not correctly furnished in declaration.
21	D-ABLAPL/24323/2026	DEBARAJ BEHERA	2026-08-13	Nomenclature not furnished in V.Nama.
22	D-WP(C)/37188/2026	DILLIP KUMAR MOHAPATRA	2026-08-13	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Page 11 15 and 17 not neat.
23	D-WP(C)/36826/2026	SOUBHAGYA KUMAR RATH	2026-08-13	1. Court Fee of Rs.6 not paid on Petition. 2. Paragraph declaration incomplete. 3. Ann.6 not attested
24	D-CMP/36728/2026	AMIT PRASAD BOSE	2026-08-13	Pages in I.A No-1453/2026 be arranged properly.
25	D-ABLAPL/24321/2026	SIDDHARTH GOUTAM DAS	2026-08-13	14-NOT PROPERLY INDEXED.
26	D-BLAPL/24315/2026	RASHMI RANJAN DAS	2026-08-13	i) S.T. case no. wrongly mentioned in Para no 1. ii) Page mark not properly. iii) Page mark double. iv) As per notification dated 5.12.2025 reference certificate not correctly furnished.
27	D-MACA/26265/2026	UMA SHANKAR PATEL	2026-08-13	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Court Fee valuation and court fee payable be furnished 2.statutory deposit not made, good ground not furnished, further SR

28	D-BLAPL/24316/2026	SIDDHARTH GOUTAM DAS	2026-08-13	i) Para no. not furnished in declaration. ii) Legible copy of page no. 10 to be filed.
29	D-MACA/26018/2026	UMA SHANKAR PATEL	2026-08-13	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. VALUATION AND COURT FEE PAYBLE BE FURNISHED 2. statutory deposit not made, good ground not furnished, further SR
30	D-ABLAPL/24289/2026	NIRANJAN PANDA	2026-08-13	1.Reference Certificate not properly furnished. 2.As per High Court Notification dated 5.12.2025,Every application for Bail presented to the High Court, the petitioner shall state whether similar application has or has not been made to the Supreme Court and if made, shall state the result thereof. The petitioner/applicant shall also mentioned whether he/she is/was involved in any other criminal case or not. If yes, particulars and decisions thereof to be furnished.
31	D-BLAPL/24314/2026	PRADEEP KUMAR KUNDU	2026-08-13	i) Address of the Informant in synopsis, para no.12 in FIR at page no 8 and name of the victim in page no.. 9 be deleted.ii) Ld. counsel for the petitioner not signed in page no.6. iii) Anx-1 not marked in sealed cover. Put up for SR after removal of defects.
32	D-MACA/26020/2026	UMA SHANKAR PATEL	2026-08-13	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.valuation , court fee be furnished 2.statutory deposit not made, good ground not furnished, further SR
33	D-MACA/27057/2026	ADAM ALI KHAN	2026-08-13	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. 1. Period of Delay 92 days
34	D-ABLAPL/24264/2026	ALOK KUMAR MOHAPATRA	2026-08-13	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Annexure be kept in envelop
35	D-CMP/36693/2026	PRONoy MOHANTY	2026-08-13	Defendant No-24 not made Party in the Petition.
36	D-BLAPL/24283/2026	LAXMIDHAR MAHAPATRA	2026-08-13	1. Page nos.13 to 20 not neat and legible.
37	D-ABLAPL/24310/2026	SUBODH KUMAR MOHANTY	2026-08-13	Page 9 not properly scanned.
38	D-BLAPL/24298/2026	KABIRAJ PRADHAN	2026-08-13	1. Page nos 14 to 17 not neat and legible

39	D- ABLAPL/24273/2026	ANURAG PATI	2026-08-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not correctly mentioned in the affidavit.
40	D- ABLAPL/24302/2026	DR. MAHENDRA PRATAP SINGH	2026-08-13	1.P.S.No not mentioned on the top of Cause title.2.G.R.no not furnished in page 4 para.1.3.Nomenclature not mentioned in V.Nama.4.Book marked not furnished
41	D- ABLAPL/24348/2026	DEBASISH PATNAIK	2026-08-13	.Subject Code Not Furnished .
42	D- BLAPL/24304/2026	SOUMYA RANJAN DAS	2026-08-13	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Signature of the petitioner in V.nama does not tally with cause title.2. BLAPL petition not properly page marked.
43	D- BLAPL/24305/2026	JNYANANANDA PANDA	2026-08-13	1. Paragraph no. not correctly furnished in the petition
44	D- BLAPL/24322/2026	AMULYA RATNA PANDA	2026-08-13	Year of the C.T. case no. wrongly mentioned in synopsis,cause title, para no. 1 and prayer.
45	D- CRLMC/23992/2026	SURESH KUMAR JENA	2026-08-13	1. Copy of Annexure-1 disclosing the name of Informant/Victim be kept in cover
46	D- ABLAPL/24342/2026	PRITAM KUMAR MALLICK	2026-08-13	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Petitioner no.2 no signed Vnama.
47	D- CONTR/24060/2026	ADV.	2026-08-13	Defect reg. Nomenclature
48	D- TRPCRL/24324/2026	KAPILA CHARAN NAYAK	2026-08-13	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED provision of law not correct, not properly executed and stamped
49	D- TRP(C)/37153/2026	ANUGRAHA NARAYAN SAMANTRAY	2026-08-13	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
50	D-WP(C)/34581/2026	SRIKANTA KUMAR NATH	2026-08-13	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page no. 18 not available.Page no. 17 not neat.
51	D- ABLAPL/24350/2026	BIBHUTI BHUSAN SWAIN	2026-08-13	.Receipt Showing Serv.copy To Vigilance not Filed.
52	D- ABLAPL/24331/2026	SWETA DASH	2026-08-13	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Annexure-1 be kept in cover.
53	D- CRLMC/24385/2026	HARIPAD MOHANTY	2026-08-13	20-VERNACULAR CERTIFICATE NOT FURNISHED.

54	D-BLAPL/23834/2026	PVS NANAJI ACHARY	2026-08-13	.Petition not correctly addressed to Honorable Court
55	D-BLAPL/24306/2026	RAJIB LOCHAN PATTNAIK	2026-08-13	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Welfare fee of Rs.50/- not paid in V.nama.2. Signature of the petitioner in V.nama does not tally with cause title.
56	D-CRLMC/23015/2026	AMIYA KUMAR MOHANTY A	2026-08-13	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1.Nomenclature correction in Index,Declaration and in I.A.no.121/2026.2.C.copy not filed
57	D-CRLREV/23379/2026	MANORANJAN KHATUA	2026-08-13	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED C. copy of Annex-1 not filed , Xerox copy filed.
58	D-BLAPL/24234/2026	SANTOSH KUMAR MAHANTY	2026-08-13	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. D.Fee of OSBC Rs.50/- not paid
59	D-BLAPL/18993/2026	ABHILASH MISHRA	2026-08-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not correctly furnished in declaration.
60	D-BLAPL/24236/2026	SANTOSH KUMAR MAHANTY	2026-08-13	G.R case not tally with cause title and F.IR copy.
61	D-BLAPL/24237/2026	SANTOSH KUMAR MAHANTY	2026-08-13	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Annexure be kept in envelop.
62	D-ABLAPL/24429/2026	ARIJEET MISHRA	2026-08-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Unredacted copy of Anx-1 be kept in sealed cover.
63	D-BLAPL/19340/2026	SUNIL KUMAR PANDA	2026-08-13	1. As per rejection order under Annexure-2 name of the Lower court does not tally with Synopsis and petition.
64	D-CRLMC/22942/2026	SURESH CHANDRA NAG	2026-08-13	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Annexure be kept in envelop.
65	D-CRLA/22105/2026	JAGAJIBAN PRADHAN	2026-08-13	PUT UP SR after filing C.copy of Annex-1.
66	D-BLAPL/23852/2026	RAJIV KUMAR MAHANTA	2026-08-13	1.Reference Certificate not properly furnished. 2.As per High Court Notification dated 5.12.2025,Every application for Bail presented to the High Court, the petitioner shall state whether similar application has or has not been made to

				the Supreme Court and if made, shall state the result thereof. The petitioner/applicant shall also mentioned whether he/she is/was involved in any other criminal case or not. If yes, particulars and decisions thereof to be furnished. 3.Paragraphs not properly mentioned in petition as well as declaration of affidavit.
67	D-CRLA/22130/2026	JYOTIRMAYA SAHOO	2026-08-13	put up SR after correct V. nama filed.
68	D-ABLAPL/23944/2026	ABHIMANYU PARIDA	2026-08-13	1.Reference Certificate not properly furnished. 2.As per High Court Notification dated 5.12.2025,Every application for Bail presented to the High Court, the petitioner shall state whether similar application has or has not been made to the Supreme Court and if made, shall state the result thereof. 3.Paragraphs not properly mentioned in declaration of affidavit. 4.Page No. 17 not legible
69	D-CRLREV/24309/2026	BHABANI SHANKAR DASPARIDA	2026-08-13	Period of Delay 37 days, Limitation petition not filed.
70	D-CRLMP/23822/2026	AKSHAYA KUMAR NAYAK	2026-08-13	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Rs. 50/- not paid.
71	D-BLAPL/23881/2026	RABINDRA NATH PRUSTY	2026-08-13	1.Reference Certificate not properly furnished. 2.As per High Court Notification dated 5.12.2025,Every application for Bail presented to the High Court, the petitioner shall state whether similar application has or has not been made to the Supreme Court and if made, shall state the result thereof. The petitioner/applicant shall also mentioned whether he/she is/was involved in any other criminal case or not. If yes, particulars and decisions thereof to be furnished. 3.Mobile No. of Informant mentioned in page-8 be redacted
72	D-ABLAPL/24439/2026	KRUSHNA CHANDRA DASH	2026-08-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. i) P.S case no wrongly mentioned in para no. 4. ii) As per notification dated 5.12.2025 reference certificate not correctly furnished. ii) Para no. not correctly furnished in petition and declaration.
73	D-ABLAPL/24454/2026	SUSANTA KUMAR BARAL	2026-08-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. i)As per notification dated 5.12.2025 reference certificate not correctly furnished. ii) Date of FIR not correctly furnished in para no. 2
74	D-BLAPL/23883/2026	SISIRA PANIGRAHI	2026-08-13	1.Reference Certificate not properly furnished. 2.As per High Court Notification dated 5.12.2025,Every application for Bail presented to the High Court, the petitioner shall state whether

				similar application has or has not been made to the Supreme Court and if made, shall state the result thereof. The petitioner/applicant shall also mentioned whether he/she is/was involved in any other criminal case or not. If yes, particulars and decisions thereof to be furnished.
75	D-CRLMC/23849/2026	BICHITRA NARAYANA SATAPATHY	2026-08-13	8-CAUSE TITLE NOT IN ORDER.
76	D-WP(C)/35302/2026	GAYNENDRA KUMAR PARIDA	2026-08-13	This case may be registered as W.P(crl).
77	D-BLAPL/24024/2026	ARIJEET MISHRA	2026-08-13	31-As per standing order the details of victim/informant shall not be mentioned in the petition. i) Unredacted copy of annexure-1 be kept in sealed cover and redacted copy of annexure-1 be filed.ii) For further S.R.
78	D-BLAPL/23832/2026	DILLIP KUMAR BIDHAR	2026-08-13	1.Reference Certificate not properly furnished. 2.As per High Court Notification dated 5.12.2025,Every application for Bail presented to the High Court, the petitioner shall state whether similar application has or has not been made to the Supreme Court and if made, shall state the result thereof. The petitioner/applicant shall also mentioned whether he/she is/was involved in any other criminal case or not. If yes, particulars and decisions thereof to be furnished. 3.G.R. case No. mentioned in petition not tally with Rejection order. 4.Declaration of affidavit not properly mentioned i.e,(3rd line and 6th line not correct). 5.Mobile No. of victim mentioned in pg.19 be redacted. 6.Free copy/certified copy of Rejection order not filed. 7.Envelop attached,but not mentioned Annexure 7 page on the cover page.
79	D-BLAPL/23999/2026	DR.PURUSOTTAM CHULI	2026-08-13	31-As per standing order the details of victim/informant shall not be mentioned in the petition. i)Unredacted copy of Annexure-1 be kept in sealed cover and redacted copy of the same be filed . ii) For further S.R.iii) As per Notification dtd 05-12-2025 reference certificate not correctly furnished.
80	D-WP(C)/36900/2026	PRASANTA KUMAR TRIPATHY	2026-08-13	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
81	D-WP(C)/37392/2026	ARCHANA BEHERA	2026-08-13	Fathers name not mentioned in the cause title.Serial number-2 not correctly mentioned in the affidavit.
82	D-CMP/36784/2026	DEBASHISHA HOTA	2026-08-13	3-AUTHENTICATION FEE IS DEFICIENT.

83	D-BLAPL/23659/2026	NIRANJAN LENKA	2026-08-13	i) Address of the informant be redacted from para-2 and name of the elder sister, elder father and elder mother be redacted from the petition using the word only elder sister, father, and mother.For further S.R.
84	D-WP(C)/36244/2026	SHASHANKA SHEKHAR PATRA	2026-08-13	1. Page marking of Ann.7 in index not correct. 2. Ann.7 has been marked as Ann.6
85	D-BLAPL/24028/2026	DEEPAK KUMAR DAS	2026-08-13	i) As per Notification dtd 05 -12- 2025 reference certificate not correctly furnished.
86	D-BLAPL/24032/2026	ABHISHEK DASH	2026-08-13	i) As per Notification dtd 05-12-2025 reference certificate not correctly furnished.ii) paragraph sl. no. not correct in petition after sl. no. 4 and affidavit.
87	D-CONTC/36970/2026	ADV.	2026-08-13	Period of Delay 1178 days .I.A. in condonation of delay not filed.
88	D-WP(C)/36904/2026	PRASANTA KUMAR TRIPATHY	2026-08-13	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
89	D-CONTC/32331/2026	SWOYAM PRABHU JENA	2026-08-13	Period of Delay 253 days delay, I.A. in condonation of delay not filed. i) Addressed of the Honble court not correctly furnished.. ii) Age of the deponent in affidavit mismatched.iii) Paragraph no. not correct in affidavit.
90	D-WP(C)/36939/2026	PRADIPTA KISHORE BHUYAN	2026-08-13	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Date of copy of E.Mail vide annex-6 not tally with Index.
91	D-WP(C)/37727/2026	SOUMYA JYOTI BISWAL	2026-08-13	Annexure-3 wrongly mentioned in averment.
92	D-WP(C)/37259/2026	SANTOSH KUMAR MISHRA	2026-08-13	1. Ann. 1 to 3 not attested.
93	D-MACA/35661/2026	SUSANT KUMAR MOHANTY	2026-08-13	vernacular certificate not furnished
94	D-ITA/36760/2026	DEEPAI MAHAPATRA	2026-08-13	further SR after filling of c copy and date of receive
95	D-WP(C)/36216/2026	ASISH KUMAR RAY	2026-08-13	1. Para 9 missing.
96	D-SAO/36437/2026	JUDHISTHIR SAHOO	2026-08-13	Vakalatnama properly stamped, Executed and accepted - not properly stamped
97	D-WP(C)/36231/2026	ASHUTOSH KUARNR	2026-08-13	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Synopsis and date chart not page marked in Index as well as in document.
98	D-WP(C)/37047/2026	BIKRAM RATH	2026-08-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not correctly mentioned in the affidavit and also I.A.
99	D-WP(C)/37076/2026	MANORANJAN MISHRA	2026-08-13	paragraphs not correctly furnished in declaration

100	D-WP(C)/36264/2026	MAHENDRA KUMAR SAHOO	2026-08-13	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
101	D-MACA/35809/2026	ADAM ALI KHAN	2026-08-13	Period of Delay 39 days
102	D-WP(C)/37072/2026	MANORANJAN MISHRA	2026-08-13	paragraphs not correctly furnished in declaration petition and I.A.
103	D-WP(C)/36250/2026	PRIYABRATA MOHAPATRA	2026-08-13	1. Ann.1 and 2 not marked and not page marked. 2. Annexures not page marked in Index.
104	D-MACA/35910/2026	SACHIDANANDA NAYAK	2026-08-13	1.Period of Delay 174 days 2. Court Fee Rs. 1536/ payable , not paid 3. statutory deposit not made
105	D-WP(C)/37406/2026	ARCHANA BEHERA	2026-08-13	Fathers name not mentioned in the cause title.
106	D-CONTC/35573/2026	ADV.	2026-08-13	i)Date of order wrongly mentioned in Index. ii) Reference certificate not furnished
107	D-WP(C)/36215/2026	SACHIDANANDA SAHOO	2026-08-13	1. Paragraph declaration not correct.
108	D-WP(C)/36269/2026	MAHENDRA KUMAR SAHOO	2026-08-13	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
109	D-MACA/35808/2026	ADAM ALI KHAN	2026-08-13	Period of Delay 39 days
110	D-CONTC/36038/2026	ADV.	2026-08-13	Date of challenging order not mentioned in the prayer.
111	D-BLAPL/24045/2026	MANORANJAN ACHARYA	2026-08-13	i) As per Notification dtd 05-12-2025 reference certificate not correctly furnished.
112	D-BLAPL/24200/2026	RAJENDRA NARAYAN ROUT	2026-08-13	i) Page mark of index not tally with Book mark.
113	D-WP(C)/36236/2026	ASHUTOSH KUARNR	2026-08-13	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Synopsis and date chart not page marked in Index as well as in document. 2. Name of father of Pet. in CT, Affidavit and declaration not tally
114	D-BLAPL/24154/2026	CHIRANJIB ROUT	2026-08-13	i) As per Notification dtd.05-12-2025 reference certificate not correct.ii) Affidavit not page marked.iii) Page no. 7 and 8 not legible.
115	D-BLAPL/24131/2026	SUKANTA KUMAR NAYAK	2026-08-13	) As per Notification dtd. 05-12-2025 reference certificate not correctly furnished.ii) Unredacted copy of annexure-1 be kept in sealed cover and redacted copy of the same be filed.iii)Pending before the trial court mentioned in cause title and rejection order mismatched.iv) For further S.R
116	D-WP(C)/37178/2026	DILLIP KUMAR MOHAPATRA	2026-08-13	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 10 11 and 37 not legible.
117	D-WP(C)/37334/2026	KISHORE KUMAR MISHRA	2026-08-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

				1. Paragraph no. not correctly furnished in the petition.2.Date of order under Annexure-1 does not tally with para-1 of the petition.3. Writ petition not properly page marked.
118	D- CONTC/36845/2026	ADV.	2026-08-13	Annexure-1 and 3 not attested.
119	D- RVWPET/37279/2026	DAYANIDHI MISHRA	2026-08-13	1.i) Petitioner no. 1 to 3 and opp. party no. 3 in Rvwpet are not party in wp (c). ii) Op no. 1 and 3 in wp (c) are not made party in Rvwpet. I.A. to be filed for leave prefer to Rvwpet. 2. i) Status of op no. 2 and 3 wrongly mentioned in cause title. ii) Legible copy of page no. 13 14 16 32 are to be filed. Put up for SR after removal of defects.
120	D- BLAPL/24037/2026	JUGALA KISHORE PANDA	2026-08-13	i)Unredacted copy of annexure-1 be kept in sealed cover and redacted copy of the same be filed. ii) For further S.R
121	D-WP(C)/37336/2026	KISHORE KUMAR MISHRA	2026-08-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Writ petition not properly page marked.2. Paragraph no. not correctly furnished in the petition.3. Page no.23 not neat and legible.
122	D-CMP/37304/2026	SUMIT KUMAR MOHANTY	2026-08-13	Page No-48 not available in the Petition.
123	D-WP(C)/37185/2026	DILLIP KUMAR MOHAPATRA	2026-08-13	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Date of copy of permission order vide annex-2 not tally with Index.Page 12 not neat.
124	D- BLAPL/24033/2026	CHINMAYA KUMAR SAHU	2026-08-13	i) As per Notification dtd. 05-12-2025 reference certificate not correct.
125	D-WP(C)/37052/2026	SANTOSH KUMAR DWIVEDY	2026-08-13	1. As per Index, Annexure-4 not described in the petition
126	D-WP(C)/37391/2026	DURGESH NARAYAN RATH	2026-08-13	1. Designation of Pet. not mentioned in CT, Affidavit, Declaration and IA. 2. Document attached as Ann.13 not proper.
127	D- BLAPL/24038/2026	JUGALA KISHORE PANDA	2026-08-13	i) Page no. 8 not legible.
128	D- BLAPL/24110/2026	DEBABRATA DASH	2026-08-13	Name of p.s. no not mentioned in the rej.order and C.T. no. in rej. order not tally with cause title.2. FIR. copy not filed.
129	D- BLAPL/24073/2026	VIVEKANANDA JENA	2026-08-13	Name of trial court not tally with rej.order.
130	D- CONTC/35699/2026	ADV.	2026-08-13	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
131	D- BLAPL/24040/2026	DALIRANI BEHURAY	2026-08-13	) Date of Rejection order mentioned in para-5 of the petition not correct.ii) Date mentioned in last line of para-4 not correct.

132	D-BLAPL/24209/2026	SOUMYA RANJAN MOHANTY	2026-08-13	Name of the trial court in C.T. not tally with rej. order.
133	D-CONTC/33246/2026	ADV.	2026-08-13	i) Vernacular certificate not furnished.ii) Date of order mentioned in para-3 of the petition not tally with annexure -3.
134	D-CONTC/36810/2026	ADV.	2026-08-13	Annexure 1 and 3 not attested.
135	D-RSA/36221/2026	AKSHAYA KUMAR NAYAK	2026-08-13	1.HCBA Welfare Fee Of Rs.50/- not affixed 2. Cause Title Not In order.Pro.Rs. No-7 and 8 are strangers,Not made Parties in the Trial Court 3.C.Fee Payable be corrected.4.Page No-80 not accompanied with the Appeal Memo
136	D-BLAPL/24221/2026	A.RAJA	2026-08-13	As per rej.order, name of trial court not properly furnished in synopsis and petition
137	D-WP(C)/36604/2026	SANKET TRIVEDY	2026-08-13	.Receipt Showing Serv.copy To cg not Filed.
138	D-WA/37104/2026	PRASANNA KUMAR NANDA	2026-08-13	1. Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid. i) District of appellant and proforma respondent not mentioned in cause title. ii) Legible copy of page no. 143-146 are to be filed. iii) Hologram of Rs-50/- not paid in v. nama.
139	D-RSA/36252/2026	SUJATA JENA, (SR. ADV.)	2026-08-13	1. Authentication fee due on the (a) Copy of Trial Court Judgement Rs 04/- Paid. Decree Rs 02/- Not Paid. 2.Valuation and C.Fee Payable not furnished.3.Date of Judgment of the Trial Court in the Being Aggrieved Portion be corrected.Put up for further S.R after rectification for computing the period of limitation.
140	D-CRLMC/23880/2026	SANKET TRIVEDY	2026-08-13	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Annexures be kept in cover.
141	D-CONTC/31887/2026	ADV.	2026-08-13	i) SLP(C) no. not correctly mentioned in para-5 of the petition.
142	D-ABLAPL/23755/2026	PRATAP CHANDRA MISHRA	2026-08-13	1.Reference Certificate not properly furnished. 2.As per High Court Notification dated 5.12.2025,Every application for Bail presented to the High Court, the petitioner shall state whether similar application has or has not been made to the Supreme Court and if made, shall state the result thereof. The petitioner/applicant shall also mentioned whether he/she is/was involved in any other criminal case or not. If yes, particulars and decisions thereof to be furnished.
143	D-FAO/37061/2026	S. SUDHAKAR RAO, SR. ADV.	2026-08-13	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Authentication fee due on the (a) Copy of Trial Court Judgement Rs 5/ not paid

144	D- ABLAPL/23779/2026	JUGALA KISHORE PANDA	2026-08- 13	20-VERNACULAR CERTIFICATE NOT FURNISHED. Page No.9-10 not legible.
145	D- CONTC/36816/2026	ADV.	2026-08- 13	Annexure-1 and 3 not attested.
146	D-WP(C)/36641/2026	PRASANTA KUMAR JOSHI	2026-08- 13	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Page marking of Date Chart not correct. 2. Page marking of synopsis incomplete and date chart not page marked in Index. 3. Ann.1 not attested. 4. Ann.4 not marked. 5. OHCBA welfare Fund Rs.50 not paid.
147	D- ABLAPL/24286/2026	ARUN KUMAR BEHERA	2026-08- 13	1. Copy of Annexure-1 disclosing the name of Informant/Victim be kept in cover.
148	D- ABLAPL/23781/2026	MD. GOLAM MADANI	2026-08- 13	1.Reference Certificate not properly furnished. 2.As per High Court Notification dated 5.12.2025,Every application for Bail presented to the High Court, the petitioner shall state whether similar application has or has not been made to the Supreme Court and if made, shall state the result thereof. The petitioner/applicant shall also mentioned whether he/she is/was involved in any other criminal case or not. If yes, particulars and decisions thereof to be furnished.
149	D- ABLAPL/24282/2026	BIBHUTI BHUSAN SWAIN	2026-08- 13	.Receipt Showing Serv.copy To Vigilance not Filed.
150	D-WP(C)/35856/2026	RATIKANTA MOHAPATRA	2026-08- 13	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
151	D- ABLAPL/23758/2026	JAGADIP SAHOO	2026-08- 13	1.Reference Certificate not properly furnished. 2.As per High Court Notification dated 5.12.2025,Every application for Bail presented to the High Court, the petitioner shall state whether similar application has or has not been made to the Supreme Court and if made, shall state the result thereof. The petitioner/applicant shall also mentioned whether he/she is/was involved in any other criminal case or not. If yes, particulars and decisions thereof to be furnished.
152	D-WP(C)/36700/2026	NIHAL RATH	2026-08- 13	Address of op-3 not given.Sl. no. of ops. not correct in CT.
153	D- CRLMC/21956/2026	DEEPTI RANJAN JENA	2026-08- 13	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1.CRLMC.Petition not page marked in Index.2. As per impugned order under Annexure-6 G.R. Case no. does not tally with Synopsis and petition.3. Page nos.14 26 and 27 not neat and legible.4. Date not mentioned in Synopsis and Date chart.5. C.Copy of order dated.20.06.2026 to be filed.

154	D- ABLAPL/23761/2026	DEEPAK KU SAHOO	2026-08- 13	Name of the victim mentioned at page 9 and 11 be redacted.
155	D- ABLAPL/23777/2026	NIRANJAN PRASAD PATRA	2026-08- 13	1.Reference Certificate not properly furnished. 2.As per High Court Notification dated 5.12.2025,Every application for Bail presented to the High Court, the petitioner shall state whether similar application has or has not been made to the Supreme Court and if made, shall state the result thereof. The petitioner/applicant shall also mentioned whether he/she is/was involved in any other criminal case or not. If yes, particulars and decisions thereof to be furnished. 3.Page No. 10 not legible. 4.Paragraphs not properly mentioned in declaration of affidavit.
156	D- ABLAPL/23782/2026	SIDDHANT SARANGI	2026-08- 13	1.Reference Certificate not properly furnished. 2.As per High Court Notification dated 5.12.2025,Every application for Bail presented to the High Court, the petitioner shall state whether similar application has or has not been made to the Supreme Court and if made, shall state the result thereof. 3.Paragraphs not properly mentioned in petition as well as declaration of affidavit.
157	D- CONTC/11859/2026	ADV.	2026-08- 13	1. Paragraphs not correctly furnished in declaration. 2 .Name of o.p.-2 not mentioned in cause Title